

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No.12609/2016

(Arising out of impugned final judgment and order dated 10-03-2016 in WC No.59990/2010 passed by the High Court of Judicature at Allahabad)

DEVI CHARAN AGARWAL

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH AND ORS.

Respondent(s)

Date : 06-08-2021 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s)

Mr. Seshatalpa Sai Bandaru, AOR

For Respondent(s)

Mr. Anuvrat Sharma, AOR
Ms. Alka Sinha, Adv.

Mr. V.K. Shukla, Sr. Adv.
Mr. B.P. Singh Dhakray, Adv.
Mr. Shakti Singh Dhakray, Adv.
Mr. Kumar Dushyant Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1 List the Special Leave Petition on 16 August 2021, immediately after the fresh matters on the Board.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Court Master